

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4419
ANSWERED ON:21.12.2011
SCHOOL DEVELOPMENT FUND
Rawat Shri Ashok Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any requests have been received from the public representatives in the recent past for giving exemption from School Development Fund to the students belonging to reserved categories in Kendriya Vidyalayas;
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b) Yes, Sir. A few representations from general public have been received for exemption of School Development Fund (VFN) to the students belonging to reserved categories in Kendriya Vidyalayas (KVs) after hike in fee w.e.f. 1.10.2009.
- (c) Reserved category students belonging to Below Poverty Line (BPL) category families are exempted from all fees while all SC/ST students are exempted from payment of tuition fee.